

Sl. No.	Name of UMPP	Location	Status
2.	Mundra UMPP (5x800 MW)	Mundra in village Tundawand in District Kutch, Gujarat	Project awarded and transferred to M/s. Tata Power Ltd. on 24.04.2007. Project is fully commissioned.
3.	Krishnapatnam UMPP (6x660 MW)	Krishnapatnam in District Nellore, Andhra Pradesh	The Project awarded and transferred to M/s. Reliance Power Ltd. on 29th January, 2008. The developer has stopped work at site, citing new regulation of coal pricing in Indonesia. The procurers have issued termination notice. The matter is <i>sub judice</i> .
4.	Tilaiya UMPP (6x660 MW)	Near Tilaiya village in Hazaribagh and Koderma Districts, Jharkhand	Project awarded and transferred on 7th August, 2009 to M/s Reliance Power Ltd. (RPL). The developer, Jharkhand Integrated Power Ltd. (JIPL, a subsidiary of RPL), has issued notice of termination of Power Purchase Agreement (PPA) on 28.4.2015 citing non-transfer of land to the developer by Jharkhand Government.

#### Funds for power generation in Karnataka

2325. SHRI AAYANUR MANJUNATHA: Will the Minister of POWER be pleased to state:

(a) the quantum of increase in power generation in Karnataka during the last three years, year-wise;

(b) the quantum of funds provided by the Central Government during the last three financial years and the current financial year for making the State self-sufficient in power generation, head-wise;

- (c) whether the Karnataka Government has demanded more funds for this purpose;
- (d) if so, whether the Central Government has considered the request of the State Government; and
- (e) if so, by when a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) The total generation in Karnataka during 2012-13, 2013-14 and 2014-15 was 52471.01 Million Units (MU), 58427.16 MUs and 59858.19 MUs respectively.

(b) Electricity generation is a delicensed activity as per Electricity Act, 2003, the generation project developer arranges the funds for the generation project(s). Hence, no financial support is given to the State for making the State self sufficient in power generation. Funds, however, are given by financial institutions for setting up of Power Plants by the States as per norms.

(c) to (e) No, such request has been received from Government of Karnataka in Ministry of Power.

#### **Transmission projects**

2326. SHRI HUSAIN DALWAI: Will the Minister of POWER be pleased to state:

- (a) whether Government has provided a high priority to transmission projects;
- (b) if so, the details of transmission projects, State-wise;
- (c) whether any targets have been set for their commissioning; and
- (d) how far these would strengthen and augment the National Grid?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir.

(b) and (c) The State-wise details of transmission lines and sub-stations targeted for commissioning during 2015-16 are given in the Statement-I and II respectively (*See below*). In addition to the transmission system in the state sector, there are inter-State and inter-regional transmission systems which forms the national grid.

(d) Development of National Grid is a continuous process and presently the inter-regional power transfer capacity of National Grid is 47450 MW. A number of high capacity inter-State transmission systems are under various stages of implementation, which shall facilitate further strengthening of National Grid upon their completion. In this process, cumulative inter-regional power transmission capacity